

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03.00.04.00 PM</u>				
1	Crl.Misc. 594/2019 (NOTICE)		Smt. Laxmi W/o Durugappa Midakareddy Age-38 Occ-Agri, R/o Manvi Now Gorkal Tq Manvi Vs Duragappa Midakareddy S/o Ramanna Age-39 Occ Agri,R/o Manvi Dist Raichur.	Vijayalaxmi RAJA SHAMSUNDER NAYAK
2	Crl.Misc. 1027/2020 (NOTICE)		Smt. Parvati W/o Ramaprasad, Age 30 yezrs, Oc Household R/o Church Road Jalapur Camp, Tq. Sirwar. Vs Ramaprasad W/o Ganni Satyanarayana, Age 30 yrs, R/o Near Srirama Mandhir Jalapur Camp, Tq. Sirwar.	Husenappa Mallikarjun Meti
3	P.C.R. 50/2020 (HEARING)		Sri. Sidrama P.S.I, Manvi P.S Vs Unknown.	APP
4	C.C. 723/2018 (APPEARANCE OF ACCUSSED)		Saradar Vs Lingappa	ASHOK m
5	C.C. 746/2018 (APPEARANCE OF ACCUSSED)		Sri. Basaveshwara Pattina Sourdhha Sahakari Niyamita Vs Smt. Padmavathi.G	Syed Taher Hussaini Matwale
6	C.C. 366/2020 (APPEARANCE OF ACCUSSED)		Laxmi Ranganath Pattina Souhrdha Sahakari Niyamita Near Valmiki Circle Sindhanoor Road Manvi Vs Shaik Khaja Mohammad S/o Sabjali Sab, R/o Islam Nagar Manvi, Tq. Manvi.	Moka Mallikarjun
7	C.C. 635/2015 (Evidance)		Sirwar PS Vs Imam Sab so Makatum sab	APP S Tanveeral Hassan
<u>11.00-01.00 PM</u>				
8	Crl.Misc. 198/2017 (EVIDENCE)		smt.Manjula alias Majamma Vs shivakumar	GUMMA BASAVARAJ

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9	P.C.R. 85/2020 (APPEARANCE OF ACCUSED)		Manvi Pattana Souhard Sahakari Bank, Branch Raichur, represented by its Manager Sri. Vidyadhar Vs Hiregouda S/o Basavarajappa Gouda, Age 45 yers, R/o H. No. 2 of Sangapur village, Tq. Manvi.	A N RAJ
10	C.C. 602/2018 (FRAMING OF CHARGE OR PLEA)		kavithal PS Vs Ramesh	
11	C.C. 615/2012 (Evidance)		State Sirwar PS Vs Rayagouda	APP B.K.AMARESHAPPA
12	C.C. 208/2015 (Evidance)		State Sirwar PS Vs Shankarappa	APP GUMMA BASAVARAJ
13	C.C. 221/2015 (Evidance)		State of Manvi PS Vs ABDUL REHMAN @ M. Rehman	APP RAJA SHAMSUNDER NAYAK
14	C.C. 270/2015 (Evidance)		State of Kavital PS Vs Ayyalappa	APP Ashok Mustoor
15	P.C.R. 21/2019 (Evidance)		Mariyappa S/o Late Rajashekharappa.K. Vs K.Sharana Basava S/o Basanna Kamareddy	N.Krishnacharya
16	C.C. 536/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Prabahkar Vs Mruthunjaya	

Cases listed below are adjourned due to Covid 19

17	Crl.Misc. 1328/2020 (APPEARANCE OF PARTY)	19-12-2020	Sarswathi W/o Adivappa, Age 29 years, Occ Agri., R/o Manvi. Vs The Chief Officer Registrar Birtha dn death TMC Manvi.	JHN
18	Crl.Misc. 1329/2020 (APPEARANCE OF PARTY)	19-12-2020	Katike Dadakalandar S/o Raja Sab, Age 45 years, Occ Agri., R/o Neermanvi. Vs The Registrar Birth and Death TMC Manvi.	Samdani Siddiqui M.D.

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19	C.C. 83/2016 (APPEARANCE OF ACCUSED)	20-01-2021	MANVI PS Vs Reeyazuddin so Azim sab	
20	C.C. 877/2017 (APPEARANCE OF ACCUSED)	20-01-2021	kavithal PS Vs Rangappa	
21	Crl.Misc. 1042/2019 (SUMMONS)	02-02-2021	Smt. Sagaramma W/o Hasen Sab. Age. 52 years, Occ. Household, R/o Umalihosur village, Tq. Manvi Vs Hasen Sab S/o Late Rajju Sa Nelhal Pinjar, Age. 57 years, R/o Garaldinni village, Tq. Manvi	S Tanveeral Hassan
22	Crl.Misc. 1069/2019 (SUMMONS)	02-02-2021	Sri. M.Revanasiddappa S/o Late. M. Tayanna, Age 60 yrs, Occ Agri, R/o Sannabajar Nowat Abbe Tumkur Vs The Chief Officer TMC Manvi	Shakeel Badai (Bijapur)
23	Crl.Misc. 544/2020 (SUMMONS)	02-02-2021	Dasharatha S/o Late Earanna Vs The T.M.C Manvi and All Concerned	Virupakshi
24	Crl.Misc. 546/2020 (SUMMONS)	02-02-2021	Smt. Zaitunbee W/o Late. Hussain Sab Vs The Chief Officer, TMC Manvi.	Shakeel BAdai
25	Crl.Misc. 941/2019 (Evidance)	05-02-2021	Vijaya kumar S/o Anil Kumar Age-40 Occ-Agri, R/o Manvi. Vs The TMC Manvi and all concerned	Shreedevi Baligar
26	Crl.Misc. 942/2019 (Evidance)	05-02-2021	Vijaya kumar S/o Anil Kumar Age-40 Occ-Agri, R/o Manvi Vs The TMC Manvi and all concerned	Shridevi Baligar
27	Crl.Misc. 943/2019 (Evidance)	05-02-2021	Vijaya kumar S/o Anil kumar Age-40 Occ-Agri, R/o Manvi Vs The TMC Manvi and all concerned	Shreedevi Baligar
28	Crl.Misc. 944/2019 (Evidance)	05-02-2021	Vijaya kumar S/o Anil kumar Age-40 Occ-Agri, R/o Manvi Vs The TMC Manvi and all concerned	Shreedevi Baligar.

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29	Crl.Misc. 945/2019 (Evidance)	05-02-2021	Vijaya kumar S/o Anil kumar Age-40 Occ-Agri, R/o Manvi Vs The TMC Manvi and all concerned	Shreedevi Baliar
30	Crl.Misc. 1196/2020 (APPEARANCE OF PARTY) IA/1/2020	09-02-2021	Bssappa S/o Gurulingappa @ Gurulingappa Chaluvadi, age 48 years, Occ Agri., R/o Anwari Road Kavitha Vs The Chief Officer, Pattan Panchayat Kavithal and all concerned.	Sri. Imthiyaz
31	Crl.Misc. 1197/2020 (APPEARANCE OF PARTY)	09-02-2021	Shantamma W/o Shivappa, Age 32 years, Occ Household R/o Yaramaladoddi, Tq. Manvi. Vs The Tahashildar Manvi and all concerned.	Mallikarjun Meti
32	Crl.Misc. 1198/2020 (APPEARANCE OF PARTY)	09-02-2021	Shantamma W/o Shivappa, age 32 years, Occ Household R/o Yaramaladoddi, Tq. Manvi. Vs The Tahashildar Manvi and all concerned.	Mallikarjun Meti
33	Crl.Misc. 1356/2020 (APPEARANCE OF PARTY) IA/1/2020	09-02-2021	Smt. Fareeda Begum W/o Afroz Khan Aiys Afroz Baadal, age 27 years, Occ Household R/o Kurdi village. Vs Sri. Afroz Khan @ Afroz Baadal S/o Mahamad Rafiq Bandal @ Fafi Badal, age 37 years, R/o Raichur.	Syed Taher Hussaini Matwale
34	Crl.Misc. 52/2019 (EVIDENCE)	09-02-2021	Smt. Rajeshwari W/o Mallanagouda Vs Mallanagouda W/o Pampanagouda	B.K.AMARESHAPPA
35	C.C. 283/2015 (Evidance)	09-02-2021	State of Sirwar P S Vs Vijayakumar	APP Nizam pasha P
36	Crl.Misc. 946/2019 (Evidance)	20-02-2021	Vijaya kumar S/o Anil kumar Age-40 Occ-Agri, R/o Manvi Vs The TMC Manvi and all concerned	Shreedevi Baligar

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37	Crl.Misc. 947/2019 (Evidance)	20-02-2021	Vijaya kumar S/o Anil kumar Age- 40 Occ-Agri, R/o Manvi Vs The TMC Manvi and all concerned	Shreedevi Baligar
38	Crl.Misc. 1079/2019 (Evidance)	20-02-2021	Smt. Devamma W/o Ambanna, Age 26 yrs, Occ Household R/o M. Ramaladinni, Tq. Maski Now at Maladaguda Vs Sri. Ambanna S/o Huchhappa, Age 30 years, Occ Agriculture R/o M. Ramaladinni, Post Halapur	SHIVAPPA
39	C.C. 493/2019 (APPEARANCE OF ACCUSED)	15-03-2021	State by Manvi P.S. Vs Ayyappa S/o Hanumantha Bande Age-24 Occ-Driver of Motor cycle R/o Konapurpet Manvi.	
40	C.C. 494/2019 (APPEARANCE OF ACCUSED)	15-03-2021	State by Manvi P.S. Vs Sanna Mareppa S/o Durugappa Age-30 Occ-Animal Husbandry R/o Chikalparvi road Manvi.	
41	C.C. 506/2019 (APPEARANCE OF ACCUSED)	15-03-2021	State by Kaivthal P.S. Vs Veeresh Aliyas Peddappa S/o Mallesha Aliyas Duragappa Age- 20 Occ Driveer R/o Tadakal	
42	C.C. 536/2019 (APPEARANCE OF ACCUSED)	15-03-2021	State by Manvi P.S. Vs Sugureddy S/o Basappa Age-27 Occ Driver of Lorry R/o Lingasugur	
43	C.C. 62/2017 (FRAMING OF CHARGE OR PLEA)	16-03-2021	manvi PS Vs Ayyappa	
44	C.C. 365/2017 (FRAMING OF CHARGE OR PLEA)	16-03-2021	Manvi PS Vs Channabasava@Chennappa	APP
45	C.C. 344/2018 (FRAMING OF CHARGE OR PLEA)	16-03-2021	Manvi PS Vs Baskar and others	
46	C.C. 505/2018 (FRAMING OF CHARGE OR PLEA)	16-03-2021	Manvi PS Vs Hanumantha	
47	C.C. 654/2018 (FRAMING OF CHARGE OR PLEA)	17-03-2021	Manvi Excise PS Vs Govindappa	

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48	C.C. 818/2018 (FRAMING OF CHARGE OR PLEA)	17-03-2021	State by Manvi P.S. Vs Ayyappa	
49	C.C. 416/2019 (FRAMING OF CHARGE OR PLEA)	17-03-2021	State by Manvi P.S. Vs Sudarshana S/o Ramangaouda Nadagoudar Age-44 Occ Driver cum Conductor R/o Neeralakeri Tq.Lingasugur	

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03.00.04.00 PM				
1	O.S. 171/2014 (SUMMONS)		Haji Sab Vs Smt. Begum	K SRINIVAS RAO Hanumanthappa Nayak
2	O.S. 5/2020 (SUMMONS)		Sri. Amarappa S/o Late. Lingappa alias Lingappa Karadigudda Vs Smt. Mahadevamma W/o Late Linganna alias Lingappa Karadigudda	B.K.AMARESHAPPA
NOTICE ON IA				
3	O.S. 116/2020 (SUMMONS) IA/1/2020		Mahadevappa S/o Late. Linganna Katikar, Age 42 years, Occ Agri., R/o Sannahosur village. Vs Hanumanthappa S/o Late. Linganna Katikar, Age 62 years, Occ Agri., R/o Sannahosur village.	Satyanarayan. R
SS TO DEFT. BY -SERVICE				
4	O.S. 95/2020 (SUMMONS)		Karnataka Gramin Bank Br. Sirwar, Sri. Subhashchandra. B S/o Linganaagoud. B R/o Sirwar. Vs Renuka D/o Bsappa, Occ Panchayat Employee R/o Nandareddy Colony, Sirwar.	M. Virupaxi Gouda
5	O.S. 96/2020 (SUMMONS)		Karnataka Gramin Bank Br. Sirwar, Sri. Subhashchandra. B S/o Linganaagouda. B R/o Sirwar. Vs Gurudeva S/o Basanna, Occ Business R/o Heggadadinni village, Tq. Devadurga.	M. Virupaxi Gouda.
6	O.S. 115/2020 (SUMMONS) IA/1/2020		Saraswathi W/o Mahadevappa, Age 45 years, Occ Agri., R/o Sannahosuru village, Tq. Sirwar. Vs Hanumanthappa S/o Late. Linganna Katikar, Age 62 yeas, Occ Agri., R/o Sannahosur village.	Satyanarayan. R
STEPS				
7	FDP 22/2014 (SUMMONS)		Raziya Begum dead by LRs Ibrahim Sab Vs Khairunisa Begum	G.M.

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8	FDP 14/2020 (APPEARANCE OF PARTY)		Smt. Basalingamma W/o Mallikarjuna, age 49 years, Occ Agri., R/o Jangamarahalli Now at Somlapur Vs Basavaraja S/o Lingappa @ Linganagouda, Age 44 years, Occ Agri., R/o Jangamarhalli village.	GUMMA BASAVARAJ
9	FDP 17/2014 (HEARING)		Kum Nagarathna minor ug nm Sharanamma Vs Basavaraj	B.K.AMARESHAPPA
10	O.S. 15/2018 (HEARING)		Amaramma Vs K shamsundara shetty and ano	B.S.Ramanagouda RAVI KUMAR PATIL
OBJECTIONS TO IAs				
11	O.S. 54/2017 (FIRST HEARING) IA/2/2017 IA/1/2017		M.Keshavayya Shetty S/o M.Narasimhayya Shetty Vs Mallikarjuna Swamy Hiremath S/o Somayya Swamy	M.MARIBASANGOUDA SIDDALINGAPPA
12	O.S. 128/2017 (JUDGEMENT)		Smt Tayamma Vs Mukkanna	Hanumanthappa Nayak GOVINDODDI BASAVARAJ
<u>11.00-01.00 PM</u>				
13	Misc 14/2018 (HEARING)		Bandesh Vs The Deputy Commissioner sath Kancheii	K Shivakumar
14	O.S. 44/2019 (HEARING)		Smt. Hanumanthi W/o Hanumantraya Occ-Agrl, Houseold R/o Bullapur Village Tq-Sirwar Dist-Raichur. Vs Smt. Dyavamma W/o Late Amarappa Occ-Household R/o Donnamaradi Village Tq-Sirwar Dist-Raichur	B.K.AMARESHAPPA RAJA SHAMSUNDER NAYAK
15	O.S. 94/2019 (HEARING)		Shashikala W/o Sangappagouda, Age. 55 Yrs, Occ. Agri, R/o Goudar Oni, Gabburu, Tq. Devadurga Vs Rangamma W/o Ramanna Matamari, Age. 65 Yrs, Occ. Agri, R/o Janda Katte, Kurdi, Tq. Manvi	K.SRINIVAS RAO

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16	O.S. 113/2019 (HEARING)		Karnataka Grameena Bank Vs Ramesh S/o Devappa, Age. 43 Yrs, Occ. Agri, R/o Ganadinni village, Tq. Sirwar	M.VEERANAGOUDA
17	O.S. 80/2020 (HEARING) IA/1/2020		Mallipudi Venkatrao S/o Lachanna, age 73 years, Occ Agri., R/o Sanna Hosur Camp. Tq. Sirwar. Vs Budeppa S/o Huligeppa, Age 48 years, Occ Agri., R/o Sanna Hosur village, tq. Sirwar.	A N RAJ
18	O.S. 67/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Smamidas Vs Smt. Sheela	LALITHA
PLNTF EVIDENCE				
19	O.S. 214/2014 (EVIDENCE)		Earamma Vs Smt. Channamma	GUMMA BASAVARAJ
20	O.S. 52/2016 (ARGUMENTS)		Francis So Late Devaputra Vs Samsun So Late Tayappa and others	GUMMA BASAVARAJ VSK Adv.
21	O.S. 76/2017 (ARGUMENTS)		shivakumar Vs Basavaraj and 3 others	GUMMA BASAVARAJ
OBJECTIONS TO IAs				
22	O.S. 182/2014 (FIRST HEARING)		Hanumamma Vs Hanumantraya	B.K.AMARESHAPPA Dhumanna Nayak
Cases listed below are adjourned due to Covid 19				
23	FDP 8/2015 (SUMMONS)	06-01-2021	Neelamma Vs Virupanna	B.K.AMARESHAPPA SIDDALINGAPPA
24	O.S. 41/2019 (HEARING) IA/1/2019	02-02-2021	Hampayya S/o Rangappa Occ- Agril, R/o Madlapur VillageTq- Manvi Dist-Raichur. Vs Earanna S/o Narasappa Occ- Agril, R/o Madlapur village Tq- Manvi Dist-Raichur.	RAJA SHAMSUNDER NAYAK MDK Adv.